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by the Departments and their advice were sought from time to time while preparing and formulating the Draft Plan. The Planning Bor.rd have made a significant contribution in formulating various pro jects and programmes under different sectors.

*Maharashtra.*—State Planning Board considered and approved the Draft Fifth Five Year Plan of Maharashtra State and gave guidance to District Planning Board in the formulation of Fifth Five Year Plan of each district.

*Gujarat.*—Draft Fifth Five Year Plan was finalised before the Board started functioning but Annual Plan (1974-75) was considered by the Board. At the draft stage it guided the formulation of Tribal Area sub-plan and has initiated preparation of contingency plan and plan for Drought Prone Areas.

*Assam.*—Planning Board was responsible for formulating the Draft Fifth Five Year Plan of the State.

*Manipur.—Tha* State Planning Board was not constituted at the time of the formulation of Fifth Five Year Plan.

*Meghalaya.*—The Board has been intimately associated with the formulation of plan proposals for the State and these were finalised in consultation with the Board.

*Nagaland.*—The Planning Board formulated guidelines and priorities for the Fifth Plan. The Draft Plan was finalised by the Board before presentation to the Planning Commission.

*Tripura.*—In formulating the Fifth Five Year Plan of the State, the State Planning Board has discussed at length the overall strategy of development of Tripura. They have considered the priorities of sectoral planning within the frame work of National Plan and ad/ised the Government to draw up plans keeping in view the structural imbalance of Tripura's economy. They have also suggested the outlays as would be necessary for the Heads of Development during the Fifth Five Year Plan period.

(b) Yes, Sir.

(c) The ceiling of expenditure approved by the Planning Commission for 'the strenghtening of Planning machinery in the States referred to above is indicated below:

State	1972-73	1973-74	1974-75 *
Maharashtra	89,900	1,00,000	
Gujarat	***	2,69,000	1,72,300
Assam		1,78,875	*
Manipur	***	71,400	
Meghalaya	***	32,100	
Nagaland	10	1,28,150	3,05,000
Tripura		7,300	
West Bengal	*	*	· · ·

\* Proposals under consideration.

Disbursement of expenditure will depend on the actual expenditure incurred by the State Governments on the items approved by the Planning Commission and their furnishing of accounts in the prescribed manner.

1472. [Transferred to the 26th August, 1974J.

## **Distribution of cement**

1473. SHRIMATI MARGARET ALVA: Will the Minister of INDUSTRIAL DEVE-

LOPMENT AND SCIENCE AND TECH-NOLOGY be pleased to state:

(a) the quotas of cement fixed for the States and Union Territories for the period from July, 1973 to June, 1974 and July. 1974 to June, 1975; and

(b) the despatches so far made period-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE

## 91 WHttm Answers

LOPMENT (SHRI ZIAUR RAHMAN ANSARI) : (a) and (b) A statement showing the quotas of cement fixed for and the despatches made to the States/Union territories for the period July, 1973 to June, 1974 and quotas fixed for the quarter July, 1974 to September, 1974 is attached. The figures

RAHMAN of despatches for the period July, 1974 to September, 1974 are not yet available. No annual quota for the year July, 1974 to June-1975 has been fixed; allocations will be made quarterly after taking into account the despatches in the earlier quarter and anticipated production of cement the the ensuing quarter.

•		S	Statement		(Figures in '000 tonnes)	
SI. No.		July 9	July '73 to June 74		Allocation for the period July 74 to	
		Alloca	tion Despa		tember 74	
NO	RTH					
. Ł.	Delhi	606	5m 3	61 · · · 🙀 144	l de la companya de l	
1 2.	Uttar Pradesh	-2005*	- 18	17 / 🔓 38:	5	
3.	Haryana		÷ 🦽 3	36 🎣 👘 🕺 👪	5	
4.	Jammu & Kashmir	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		77 - 🛛 🗖	k series -	
5.	Chandigarh	55.	52	.6 13	b.	
6.	Rajasthan	413.5	, 3	78 97.5	, ( <sup>-</sup>	
7.	Himachal Pradesh	78.5	1 B	47 en est 🔐	han a start	
8.	Punjab	1 1 1 1 461 -	30	02	ale i	
EAS	۳. ۲		11	- 3	) 	
9.	Assam	156.6		77		
.01	Bihar	697	- 6	95	la de la composition	
11.	Orissa	250	24	49 🚳		
12.	West Bengal	A41.4	60	57 - 205	- ji	
13:	Manipur	19:5	$\mathcal{F}^{(2)} = \Pi$	.3 · · · · · · · · · · · · · · · · · · ·	kina ti	
14.	Nagaland	1	9.	5		
15.	Tripura	23:4	···	.5		
16.	Meghalaya	30.6	20.	.8		
17.	Mizoram	st 5,2	¥ · · · 3.	.5 5 1.5	t.	
18.	Arunachal Pradesh	0.7	^ <b>0</b> .	.5 <b>10.2</b>		
WES	T	- i - 1	-++	- ``	#	
19.	Gujarat	1131.1	103	31 290		
20.	Maharashtra	1527.6	133	8 374		
21.	Madhya Pradesh	441.7	60	5 107.5		
22.	Goa. Diu. & Damar	59.1	4	5 16.7		
	Dadra Nagar Havel & Lakshadweep	1		· · · · · · · · · · · · · · · · · · ·	化三氟	
SOL				网络法国		
SOU			n an garanta an Taona an			
23.	Andhra Pradesh	829.1	- 3 <u>5</u>		3	
24.	Tamil Nadu	1187	84			
	Karnataka	697.6 503	110			
	Kerala	23.6	63 40		7 <u>1</u> 8-	
27.	Pondicherry		40 22.			
28.	Andaman & Nicobar Islands	10.5	7.		· .	
,	Тоти	a. 13153.3	11159.6	0 2949.90		

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\*Including ad hoc quota of 10 lakh tonnes.